	PENDENCY REPORT AS ON 02-01-2		
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	1916	
2	ADMLS-Admirality Suits.	11	
3	AHO-Appeal Against High Court Order.	9	
4	ARBA-Appeals under Arbitration & Conciliation Act	182	
5	ARBP(ICA)-Application Us 34 of the Act involving	2	
	International Commercial Arbitration		
6	ARBP-Petitions under Arbitration & Conciliation Act	80	
7	AS-Admirality Suit.	1	
8	BLAPL-Bail Application.	3415	
9	CEREF-Reference under Central Excise Act.	1	
10	CMAPL-Miscellaneous Applications.	3305	
11	CMPAT-Company Act.	80	
12	CMP-Civil Miscellaneous Petition	2634	
13	COA-Appeals against judgement in Comp.Pet.	25	
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
15	CONTAC-Appeals against orders in Civil Contempt	10	
16	CONTAR-Appeals against orders in Crl.Cont.matter	1	
17	CONTC-Cotempt of Court Cases (Civil contempt)	9875	
18	CONTC(CPC)-Contempt Petition in Cuttack Bench	40	
19	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	34	
20	CONTR-Proceeding relating to Criminal Contempt	223	
21	COPET-Orginal Petition (Companies Act.)	124	
22	CRA-Criminal Appeals	1005	
23	CRLA-Appeal against Judgement/Sentence.	11525	
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1350	
25	CRLMA-Other Miscellaneous Application.	1029	
26	CRLMC-Appl.under Sec.482 Cr.P.C.	4127	
27	CRLMP-Criminal Miscellaneous Petition	1060	
28		9777	
	CRLREV-Criminal Revision.		
29	CRLTR-Original Trial.	1	
30	CRMC-Criminal Miscellaneous Case	25	
31	CRP-Revision Petition.	187	
32	CRREV-Criminal Revision	245	
33	CS(OS)-Civil suits.	1	
34	CUSREF-Reference under Customs Act.	1	
35	CVA-Civil Appeals	2	
36	CVREV-Civil Revision.	16	
37	CVRVW-Civil Review.	20	
38	DSREF-Confirmation under Sec.336 Cr.P.C.	6	
39	EC-Execution Case.	1	
40	ELA-Appeals from Judgement in Election Pet.	14	
41	ELPET-Election Petitions.	23	
42	EXFA-Execution First Appeal.	2	
43		4	
	EXOS-Execution Application.		
44	EXP-Execution Petition.	36	
45	FA-First Appeal	135	
46	FAO-First Appeal from Orders.	3172	
47	FA(OS)-FA from Judgement in original suits.	1	
48	GA-Government Appeals	107	
49	GCRLA-Government Appeals	404	
50	GUAP-Pet. under Guardianship and Wards Act.	20	
51	IP(M)-Main Petition (Insolvency Act)	1	
52	ITA-Appeals Income-tax	248	
53	JCRA-Jail Criminal Appeals	13	
54	JCRLA-Jail Criminal Appeal	997	
55	JCRLRV-Jail Criminal Revision.	9	
56	JCRMC-Jail Criminal Misc.Case.	1	
57	LAA-Appeals (Land Acquisition Act)	841	
58	LAREF-References (Land Acquisition Act)	1	

64 MFA-FA against Spl. Jurisdiction Cases. 5 65 MJC-Misc.Judicial Case. 59 66 MSA-SA from judgements in Misc. Cases. 101 67 OCRMC-Original Crl. Miscellaneous Case 96 68 OJC-Original Jurisdiction case (Writ) 432 69 OREF-References. 1 70 OS-Original Suit. 1 71 OTAPL-Other Tax Case. 1 72 OTC-Other Tax Case. 1 73 OVTA-Tax Appeal Under OVAT Act 1 74 RFA-FA from Judgement and Decree in Suit 454 75 RPFAM-Revision US 19 of Family Court Act. 827 76 RSA-Second Appeal from Judgement and Decree. 6933 77 RVWPET(RPC)-Review Petition in Cuttack Bench 50 78 RVWPET(RPC)-Review Petition in Bubbaneswar Bench 22 78 RVWPET(RP)-Review Petition in Bubbaneswar Bench 29 80 SAO-Second Appeal from Appellate Order. 221 81 SA-Second Appeal from Appellate Order. 221 82	62 63	MA-Miscellaneous Appeals MATA-Matrimonial Cases (Appeals)	46 1284
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95 WPC(OA)-Original Application in Bhubaneswar Bench 666 96 WPC(OAPC)-Original Application (Provisional) in Cuttack Bench 97 WPC(OAPPC)-Original Application Permission Petition in Cuttack 98 WPC(OAS)-Original Application in Sambalpur Bench 38 99 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 227 100 WPC(TAC)-Transfer Application in Cuttack Bench 12 101 WPC(T)-Temporary Number in Bhubaneswar 5	93	WPC(OAB)-Original Application in Berhampur Bench	10
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Cuttack Bench 97 WPC(OAPPC)-Original Application Permission Petition in Cuttack 98 WPC(OAS)-Original Application in Sambalpur Bench 99 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 227 100 WPC(TAC)-Transfer Application in Cuttack Bench 12 101 WPC(T)-Temporary Number in Bhubaneswar 5	95	WPC(OA)-Original Application in Bhubaneswar Bench	666
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99 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 227 100 WPC(TAC)-Transfer Application in Cuttack Bench 12 101 WPC(T)-Temporary Number in Bhubaneswar 5	97	WPC(OAPPC)-Original Application Permission Petition in	25
100 WPC(TAC)-Transfer Application in Cuttack Bench 12 101 WPC(T)-Temporary Number in Bhubaneswar 5	98	WPC(OAS)-Original Application in Sambalpur Bench	38
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WP(C)-Writ Petition under Art.226 and 227. 60719	101	WPC(T)-Temporary Number in Bhubaneswar	5
	102	WP(C)-Writ Petition under Art.226 and 227.	60719